

**HARYANA VIDHAN SABHA**

**Un-Starred Question**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Friday, the 1<sup>st</sup> March, 2013.**

-----

**Rules/ Guidelines for Vehicles**

**266. SH. SAMPAT SINGH, M.L.A. :**Will the Chief Minister be pleased to state :-

- a) whether any rules/guidelines have been issued to auto rickshaw/ three wheelers , scooter rickshaw and maxi cabs/taxis / buses;
- b) the total number of taxis/buses which have been issued permits in the state till now;
- c) the number of persons who have been issued driving licences till now for all types of above said vehicles; and

whether the Government intends to issue badges to all the drivers of such vehicles ?

-----

**Chandigarh:  
The 20<sup>th</sup> February, 2013**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**